

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018
AND
APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018

Dated: 23rd July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 200 OF 2015 &
IA NO. 479 OF 2018
(Application for impleadment)

In the matter of:

North Karanpura Transmission Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad
Ms. Anushka Singh

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

Mr. Pranav Sarthi for R-4

Ms. Swapna Seshadri for R-8

Mr. Aashish Anand Bernard
Mr. Paramhans for R-10

Mr. Alok Shankar for TPDDL

Mr. Bipin Gupta for R-25 to 27

APPEAL NO. 201 OF 2015 &
IA NO. 480 OF 2018
(Application for impleadment)

In the matter of:

Talcher-II Transmission Co. Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad
Ms. Anushka Singh

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

Mr. G. Umapathy
Mr. S. Vallinayagam for R-4

ORDER

List the matter for hearing on **10.08.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member
pr/vt

(Justice N. K. Patil)
Judicial Member